

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 329 OF 2016 &
IA NOS. 679 AND 680 OF 2016**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s HINDALCO Industries Ltd. ...Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shreya Agrwal

Counsel for the Respondent(s) : Mr. Ramesh Babu for R.2

Mr. P. V. Dinesh
Mr. Bineesh K. for R.2

Mr. Nishe Rajen Shonker for R.3

Mr. Abhinav S. Raghuvansi
Ms. Sagarika Rawat for R.4

ORDER

List the matter on **13.02.2017**. In the meantime, pleadings be completed. *Interim order to continue.*

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh